

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 24<sup>th</sup> February, 2022

**NO.HC.VII-56/2020/ 1046 /A####** The In-Service Training through webinar scheduled to be held on **26-02-2022** on the topic "**Reverse Burden**" from **2.30 p.m. to 4.30 p.m.** for the Grade-I, II, & III Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh has been deferred.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR(JUDICIAL)**

**Memo No.HC.VII-56/2020/ 1047-1069 /A Dated: 24-02-2022**

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Assam.
2. The Registrar (Admn./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Assam Legislative Assembly Secretariat, Dispur.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.  
***(He/She is requested to inform all the Judicial Officers of the respective States about this Notification).***
6. The District & Sessions Judge, All.  
***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***
7. The Secretary, Gauhati High Court Legal Services Committee.
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Cachar, Silchar.
9. The Member, MACT, Kamrup, Amingaon/ Cachar, Silchar/ Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri / Barpeta.
10. The Presiding Officer, Labour Court, Dibrugarh/ Kamrup(M).
11. The Special Judge-cum-Judge, Designated Court, Assam.
12. The Special Judge, Assam.
13. The Special Judge, CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup(M) No. 1, 2 & 3/Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.  
***(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification).***
16. The Member-Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.  
***(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification).***
17. The Joint Registrar (Judl./PM&P/Recruitment/Vigilance).
18. The Chief Judicial Magistrate, All.  
***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***
19. The Deputy Registrar (Bench/G&C/Vigilance).

20. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).*
21. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
22. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati, for his Lordship's kind information.
23. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

R. A. Tapan  
24.02.22  
**REGISTRAR (JUDICIAL)**